

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2202/2002
MA 1963 & 1966/2002
This the 10th day of September, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman

Hon'ble Shri V.K. Majotra, Member (A)

1. N.K.Jain,
Assistant Engineer (Civil),
Department of Irrigation & Flood,
Rohini Office Complex,
Sector-15, Delhi.
2. Pravesh Kumar,
Assistant Engineer (Civil),
Department of Irrigation & Flood,
Rohini Office Complex,
Sector-15, Delhi.
3. B.P.Singh
C-204, Prashant Nagar,
Delhi-85.
4. D. Prakash
B-69, Delhi Govt. Flat,
Timarpur, Delhi.
5. K.G.S.Panicker,
C-145, Sandhor Kalam
PWD Flats, Delhi-52.
6. A.K.Sharma
Plot No.28, 170 Maitni Apartments
I.P.Extension Patparganj
Delhi-92.
7. R.N.Sharma
H-234 Sarojini Nagar,
New Delhi.
8. S.M. Dewan
C-735, Vikaspuri
New Delhi-18.
9. Om Prakash Arora
14-B-LIG Flats
Rajouri Garden,
New Delhi.
10. M.S. Burmi
H-86 Sant Nagar Extension
Tilak Nagar, New Delhi-18.
11. R.K. Dhingra
H.No.774, H.B.C. Saraswati Vihar
Gurgaon, Haryana.
12. B.S.Phool
A-65/B, Ganesh Nagar,
P.O. Tilak Nagar,
New Delhi-18.
13. J.S.Sohal
B-1/10-2, Jandu Puri
New Delhi-58.
14. Kamal Krishan
H-239 Kali Bari Marg,
Gol Market, New Delhi.
15. Ashim Kumar Chakrawarti
W-1,2,3. Rajouri Garden
New Delhi.
16. Swaran Singh
B-466 Meera Bagh
Paschim Vihar, New Delhi-63.
17. V.K. Agarwal
B-5/121, Yamuna Vihar,
Delhi-53.
18. D.V. Malik
13 Ajay Apartments
Road No.42 Saraswati Vihar
New Delhi.

19. Pati Ram Singh
WZ-73 Prem Nagar,
Uttam Nagar, New Delhi-59.

20. Ravi Mohan
1479-Laxmibai Nagar
New Delhi-110023.

21. Padam Singh
27/8, Street No.10
Vishwas Nagar,
Shahdara, Delhi-32.

22. R.K.Gupta
BF-136, Janakpuri,
New Delhi.

23. N.K.Tomar
DDA. LIG-632
East of Loni
Road Shahdara, Delhi-93.

24. S.K.Goel
B-3/69 Ashok Vihar
Phase-II, Dehhi-110052.

25. Shiv Kumar Sharma
A-37, Gali No.10
Sewak Park Uttam Nagar,
New Delhi-59.

26. Kiran Asri
883, Delhi Admn. Flats,
Gulabi Bagh, Delhi-110007.

27. V.K. Khullar
J-359 New Rajinder Nagar,
New Delhi-60.

28. T.H. Pande
18 Virindavan Apartments
110 I.P. Extension
Delhi-110092.

29. Tara Singh
1/4296-A, Ram Nagar Extension
Mandoli Road, Shahdara
Delhi-110032.

30. A.K. Bhardwaj
B-13/12, Devnagar
New Delhi-110005.

31. S.S.Gulati
KB-62 Old Kavi Nagar,
Ghaziabad, U.P.

32. Ashok Chopra
D-13A East of Kailash
New Delhi-65.

33. H.P.Singh
C-263, Gali No.9
Ganga Vihar
Delhi-94.

34. S.K. Sharma
C-3/213 Sector-31,
NOIDA, U.P.

35. Inderjit
D-14, D.A. Flats
Timarpur.

36. A.K. Bhatia
B.F.43 Janakpuri
New Delhi.

37. A.K. Soni
6, Arjun Nagar
New Delhi-110021.

38. Laxmi Singh
201, Chanderlok Colony
Mandoli Road, Shahdara
Delhi.

39. J.M.Sharma
E-186, East of Kailash
New Delhi-110065.

40. A.R.Sinha
7-Delhi Administration Flat
Upper Bala Road
Civil Line, Delhi-54.

...APPLICANTS

(By Advocate: Ms. S. Janani)

Versus

1. The Lt.Governor through
Dy. Secretary (Services),
National Capital Territory
of Delhi, Delhi.

2. Secretary,
Department of Irrigation & Flood
Govt. of National Capital
Territory of Delhi,
5/9 Under Hill Road,
2nd Floor, Delhi.

3. The Chief Engineer
Department of Irrigation & Flood
Control, Govt. of National Capital
Territory of Delhi,
I.S.B.T., Delhi

...Respondents

ORDER (Oral)

Justice V.S. Aggarwal:

MA-1963/2002 allowed subject to just exceptions.

2. In Original Application No. 2202/2002 delay in
re-filing is condoned.

3. Applicant had joined the Department of Irrigation
and Flood Control as Junior Engineer. They had been
promoted to the post of Assistant Engineer on ad hoc basis

AS Agg

on various dates. Some of them were confirmed. The next promotion is to the post of Executive Engineer. Meanwhile there has been certain amendments in the Rules. By virtue of the present OA, the applicants seek quashing of cut off date of 18.3.1982 from the note that has been added to the Recruitment Rules. They also seek financial upgradation as per Assured Career Progression Scheme.

4. In this regard, applicants had submitted a representation dated 2.11.99, copy of which is Annexure A-7.

5. In the peculiar facts, it would be appropriate that a decision in this regard is taken. Applicants may submit a supplementary representation to the respondents within one month from today. Respondent No.3 would consider the same and preferably take a decision within a period of six months from the filing of the above said supplementary representation, if any, by passing a speaking order.

6. By these directions, OA is disposed of.

V.K. Majotra

(V.K. Majotra)
Member (A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman

CC.